

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 19.11.2020  
at 10.30 A.M. THROUGH VIDEO CONFERENCING.

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**PRESENT : SMT. R. SUCHARITHA, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**  
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APPLICATION NUMBER : IA/782/2020  
PETITION NUMBER : CP/603/2017  
NAME OF THE PETITIONER(S) : Anandram Developers Pvt. Ltd.  
NAME OF THE RESPONDENT(S) : Future Retail Ltd. & Others  
UNDER SECTION : 60 (5) of IBC, 2016

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Sl.No. Name (in Capital) Designation SIGNATURE  
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Representation by whom  
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**ORDER**

Learned Counsel for Petitioner Mr. S. Sathish is present through video conferencing platform.

Ms. Subharanjani Ananth, Advocate undertakes to file vakalath for R2. There is no representation on behalf of all other Respondents. The Petitioner is directed to take notice by way of speed post to all other Respondents and through e-mail and file affidavit of service.

List this matter on **04.01.2021** for appearance of all Respondents.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)